30H x 12W

POST OFFER ADVERTISEMENT UNDER REGULATION 18 (12) IN TERMS OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF PUBLIC SHAREHOLDERS OF

Hindustan Unilever Limited

Registered Office: HINDUSTAN UNILEVER LIMITED, Unilever House, B. D. Sawant Marg, Chakala, Andheri East, Mumbai-400 099. Telephone: +91 22 39830000; Fax: +91 22 28249438

Voluntary Open Offer for the acquisition of 487,004,772 equity Shares representing 22.52% of the Voting Share Capital (the "Open Offer") from Shareholders of Hindustan Unilever Limited (the "Target Company") by Unilever PLC (the "Acquirer") along with Unilever N.V. (as person acting in concert with the Acquirer and referred to as the "PAC").

This Post Offer Advertisement is being issued by HSBC Securities and Capital Markets (India) Private Limited (the "**Manager to the Open Offer**") on behalf of the Acquirer along with the PAC, in connection with the Open Offer made by the Acquirer along with the PAC, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 and subsequent amendments thereto (the "**SEBI (SAST) Regulations, 2011**").

This Post Offer Advertisement should be read in continuation of and in conjunction with, the Public Announcement filed on 30 April 2013, the Detailed Public Statement published on 8 May 2013 (the "**DPS**"), the Letter of Offer dated 11 June 2013 (the "**Letter of Offer**"), the Offer Opening Advertisement published on 20 June 2013.

The DPS with respect to the Open Offer was published on Wednesday, 8 May 2013 in the following newspapers –

Newspaper	Language	Editions
The Times of India	English	All editions
The Economic Times	English	All editions
The Economic Times	Gujarati	All editions
Navbharat Times	Hindi	All editions
Maharashtra Times	Marathi	Mumbai

1.	Name of the Target Company	:	Hindustan Unilever Limited
2.	Name of the Acquirer(s) and PAC	:	Acquirer – Unilever PLC PAC – Unilever N.V.
3.	Name of the Manager to the Offer	:	HSBC Securities and Capital Markets (India) Private Limited
4.	Name of the Registrar to the Offer	:	Karvy Computershare Private Limited
5.	Offer Details	:	
a.	Date of Opening of the Offer	:	Friday, 21 June 2013
b.	Date of Closure of the Offer	:	Thursday, 4 July 2013
6.	Date of Payment of Consideration	:	Payment of consideration to all shareholders will be completed on or before Thursday, 18 July 2013
7.	Details of Acquisition	:	

Sl. No.	Particulars	Proposed in the Letter of Offer	Actuals
7.1	Open Offer Price	INR 600	INR 600
7.2	Aggregate number of shares tendered	487,004,772	319,991,578
7.3	Aggregate number of shares accepted	487,004,772	319,563,398
7.4	Size of the Open Offer (Number of shares multiplied by offer price per share)	INR 292,202,863,200	INR 191,738,038,800
7.5	Shareholding of the Acquirer before Agreements / the Public Announcement - Number - % of Fully Diluted Equity Share Capital	 794,806,750 36.75%	 794,806,750 36.75%
7.6	Shareholding of the Other Promoter Entities before Agreements/ the Public Announcement - Number - % of Fully Diluted Equity Share Capital	 340,042,710 15.72%	 340,042,710 15.72%
7.7	Shares Acquired by way of Agreements - Number - % of Fully Diluted Equity Share Capital	Not Applicable	Not applicable
7.8	Shares Acquired by way of Open Offer - Number - % of Fully Diluted Equity Share Capital	 487,004,772 22.52%	 319,563,398 14.78%
7.9	Shares acquired after the Detailed Public Statement - Number of Shares acquired - Price of Shares acquired - % of the Shares acquired	Nil	Nil
7.10	Post offer shareholding of the Acquirer - Number - % of Fully Diluted Equity Share Capital	 1,281,811,522 59.28%	 1,114,370,148 51.53%
7.11	Post offer shareholding of the Other Promoter Entities - Number - % of Fully Diluted Equity Share Capital	 340,042,710 15.72%	 340,042,710 15.72%
7.12	Pre & Post offer shareholding of the Public Pre Open Offer - Number - % of Fully Diluted Equity Share Capital Post Open Offer - Number - % of Fully Diluted Equity Share Capital	 1,027,622,850 47.52% 540,618,078 25.00%	 1,027,622,850 47.52% 708,059,452 32.74%

8. The Acquirer along with its Directors and the PAC severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited, National Stock Exchange of India Limited and the registered office of the Target Company.
10. Capitalised terms used in this Post Offer Advertisement and not defined herein shall have the meaning assigned to them in the Letter of Offer dated 11 June 2013 dispatched by the Manager to the Open Offer on behalf of the Acquirer and the PAC.

Issued by
Manager to the Open Offer on behalf of the Acquirer and the PAC

HSBC

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Email: hulopenoffer@hsbc.co.in
Contact Person: Mr. Mayank Sharma / Ms. Tanu Singh
SEBI Registration Number: INM000010353

Place : Mumbai
Date : 11 July 2013